

CONSOLIDATED STATEMENT OF 5, 10, 15 AND 20 YEARS OLD CASES IN WHICH PROCEEDINGS HAVE BEEN STAYED BY THE HON'BLE HIGH COURT RELATING TO PANIPAT SESSIONS DIVISION FOR THE MONTH OF July 2018

PARTICULARS OF CASES PENDING IN THE SUBORDINATE COURTS						PARTICULARS OF THE CASES PENDING IN THE HON'BLE HIGH COURTS IN WHICH INTERIM ORDERS STAYING THE PROCEEDINGS OR FINAL JUDGEMENTS HAVE BEEN PASSED					
SR.NO	CATEGORY OF CASE	CNR NO	DATE OF INSTITUTION	TITLE OF THE CASE	STAGE OF THE CASE	CASE NO	CATEGORY OF CASE	DATE OF INSTITUTION	TITLE OF THE CASE	DATE OF OREDER VIDE WHICH PROCEEDINGS HAVE BEEN STAYED	PRESENT STATUS OF THE CASE
5 Years old Cases											
SH. HARBIR SINGH DAHIYA, ADDL. DISTRICT & SESSIONS JUDGE, PANIPAT											
1	SC/ST	HRPP01001772-2013	24/02/12	PREM SINGH VS. RAM RATTAN	AWAITING HIGH COURT ORDER	CRM No. M-41943 of 2013	CRM		PREM SINGH VS. RAM RATTAN	10/12/13	
SH. PRAVEEN KUMAR LAL, ADDL. DISTRICT & SESSIONS JUDGE, PANIPAT											
2	EXECUTION	HRPP01000967-2012	22/01/13	VIJENDER SINGH VS. STATE OF HARYANA	A/ORDER	2724	CR	2016	IOCL VS.STATE OF HRY.	21/04/16	PENDING FOR 28.11.2018 AND INTERIM ORDER IS CONTINUED VIDE ORDER DATED 11.07.2018 PASSED BY HON'BLE MR. JUSTICE AMOL RATTAN SINGH, JUDGE, PUNJAB & HARYANA HIGH COURT.
3	CM	HRPP01-001054-2013	23/07/13	ASHOK KUMAR VS STATE OF HARYANA	A/ORDER	587	CR	2016	IOCL VS.STATE OF HRY.	01/02/16	PENDING FOR 08.10.2018
MS. PAYAL BANSAL, CIVIL JUDGE(SENIOR JUDGE), PANIPAT											
4	Civil Exe	HRPP02-002694-2013	26/07/12	Darshan VS Gurcharan	AWAITING OF THE ORDER	482/2012	RSA 482/2012	01/02/12	Jagtar VS Darshan	25/07/12	AWAITING ORDER
5	Civil Exe	HRPP02-000045-2011	12/02/11	Sumer VS Union Of India	AWAITING OF THE ORDER	54/2011	RSA 54/2011	06/07/11	Union Of India VS Raj Rani	06/12/2012	STAYED BY HON'BLE SUPREME COURT OF INDIA
6	Civil Exe	HRPP02-000093-2010	13/12/10	Kamal VS Rajiv	AWAITING OF THE ORDER	4982/2010	RSA 4982-2010	25/08/10	Rajiv VS Kamal	29/08/12	AWAITING ORDER
7	Civil Exe	HRPP02-000049-2010	09/01/10	Satbir VS Ishwar	AWAITING OF THE ORDER	34/2010	RSA 34-2010	12/01/10	Ishwar VS Satbir	15/07/10	AWAITING ORDER

stayed cases

8	Civil Exe	HRPP02-000044-2011	19/03/11	Kala Singh VS Sawaran	AWAITING OF THE ORDER	1154/2011	RSA 1154-2011	29/07/11	Veer Kaur VS Gurbachan	25/01/12	AWAITING ORDER
9	Civil Exe	HRPP02-000078-2010	19/02/10	Kamla VS Champa	AWAITING OF THE ORDER	4784/2010	RSA 4784-2010	29/01/10	Champa Devi VS Durgesh	04/10/11	AWAITING ORDER
10	Civil Exe	HRPP02-000044-2009	22/09/09	Chotu VS Roop Singh	AWAITING OF THE ORDER	12620/12621/2009	CC 12620 -/12621/2009	07/09/09	Sher Singh VS Mamo Devi	07/09/09	Stayed By the Hon'ble Supreme Court.
11	Civil Exe	HRPP02-000045-2009	22/09/09	Chotu VS Roop Singh	AWAITING OF THE ORDER	12620/12621/2009	CC 12620 -/12621/2009	07/09/09	Sher Singh VS Mamo Devi	07/09/09	Stayed By the Hon'ble Supreme Court.
MS. HARSHALI CHOWDHARY, ADDL. CIVIL JUDGE (SENIOR DIVISION) -CUM- CHIEF JUDICIAL MAGISTRATE, PANIPAT											
12	ACT COMPL.160/11	HRPP03-000063-2011	09/12/2011	LEO VS. INDIAN SYNTHETIC	CHARGE	33073/17 AND CRM-M OF 17388/12	CRM	2017/2012	INDIAN SYNTHETIC VS UNION OF INDIA	07/06/12	AWAITING ORDER
13	ACT COMPL.4/12	HRPP03-000075-2012	10/01/2012	LEO VS. M/S SULABH INTERNATIONAL	CHARGE	21119/2012	CRM-M	2012	BINDESHWAR PATHAK VS LEO	19/07/12	AWAITING ORDER
14	ACT COMPL.45/12	HRPP03-000090-2012	07/03/2012	STATE (DCO) VS PAWAN	NOTICE	18462/2014	CRM-M	2014	G. DEVDAS VS. STATE OF HRY. (DCO)	16/09/14	AWAITING ORDER
15	ACT COMPL.43/12	HRPP03-000042-2012	07/03/2012	STATE (DCO)VS. PREMNATH SONI	NOTICE	41812/2015	CRM-M	2015	SOEX INDIA (P) LTD. VS. STATE OF HRY.	16/09/14	AWAITING ORDER
16	ACT COMPL.46/12	HRPP03-000051-2012	09/03/2012	STATE (DCO) VS. SUNIL ETC.	NOTICE	41917/2015	CRM-M	2015	SOEX INDIA (P) LTD. VS. STATE OF HRY.	18/02/16	AWAITING ORDER
17	CIVIL SUIT 75/11	HRPP02-000350-2011	24/03/2011	M/S INDIAN OIL VS. M/S PALIWAL	PW'S	8723/2015	CR	2015	M/S IOC VS. PALIWAL FIBRE	22/12/15	AWAITING ORDER
18	EXE 43/12	HRPP02-000490-2012	13/06/2012	BALKAR VS. RISHIPAL	OBJECTION	6389/2014	RSA	2014	RISHIPAL VS. BALKAR	16/01/15	AWAITING ORDER
19	EXE 55/12	HRPP02-000551-2012	15/09/2012	M/S BHEEMA ESTATE VS. RANDHIR SINGH	ARGUMENT	3529/2012	RSA	2012	RANDHIR SINGH VS. M/S BHEEMA ESTATE	27/01/16	AWAITING ORDER
20	EXE 07/11	HRPP02-000457-2011	15/03/2011	RISHIPAL VS. MUKHTAYAR	NOTICE	1790/2011	RSA	2011	SUBHE SINGH VS. RISHIPAL ETC.	13/12/11	AWAITING ORDER
21	EXE 19/12	HRPP02-000548-2012	04/04/2012	AZAD SINGH VS. HUKUM SINGH	NOTICE	2565/2012	RSA	2012	ROHTASH ETC. VS. AZAD SINGH	30/11/12	AWAITING ORDER

stayed cases

22	EXE 20/12	HRPP02-000504-2012	06/04/2012	RAGHUVIR SINGH VS. STATE OF HARYANA	NOTICE	1555/2016	CR	2016	STATE OF HARYANA VS. RAGHUVIR SINGH	27/02/16	AWAITING ORDER
23	EXE 19/14	HRPP02-002098-2016	16/07/2011	SHAKUNTALA VS. RAKESH KUMAR	NOTICE	3397/2009	CR	2009	RAKESH KUMAR VERMA VS. SHAKUNTALA DEVI	01/07/09	AWAITING ORDER
24	CIVIL SUIT 146/14	HRPP06-070004025-2011	26/11/2011	SANDEEP VS SARWAN	REBUTTAL	2226/16	CR	2016	SANDEEP VS. SARWAN KUMAR	11/01/2017	AWAITING ORDER
25	Act COMPL. 194/09	HRPP03-000052-2009	31/01/2009	ANIL SWAMI VS M/S DHILLON KOOL DRINKS	AWAITING OF THE ORDER	69/2011	CRM REVISION	2011	M/S DHILLON KOOL DRINKS VS GOVERNMENT OF INDIA	28/03/2012	AWAITING ORDER OF APPELLATE COURT
26	Civil SUIT 88/18	HRPP030002007-2008	09/06/2008	RAJKUMAR V/S RAMESH	DWS	7321/2015	CR	2015	BALJEET SINGH V/S RAJKUMAR AND ORS	03/11/2015	AWAITING ORDER
27	COMP. ACT 726/09	HRPP03-000075-2009	30/03/2009	R.S. DUDEJA VS. M/S YATI OVERSEAS	PRE CHARGE EVIDENCE	30815/2014	CRL. MISC.	2014	R.S. DUDEJA VS. M/S YATI OVERSEAS	29/08/14	AWAITING ORDER
28	EXE-20/18	HRPP02-000555-2010	11/01/2010	MAHENDER ANAND VS. KRISHAN KUMAR	ARGUMENT	612/10	RSA	2010	KRISHAN KUMAR VS. MAHENDER ANAND	20/01/10	AWAITING ORDER
29	EXE-21/18	HRPP02-000558/2010	31/07/2010	RAJ RANI V/S UNION OF INDIA	NOTICE	2571/11	RSA	2011	UNION OF INDIA V/S RAJRANI	24/02/11	AWAITING ORDER
30	EXE-38/13	HRPP02-000267-2010	25/11/2010	PUNJAB TRADERS VS M/S MITTAL FOOD	ARGUMENT	84/15	CMA	2015	M/S MILLAN FOOD VS M/S PUNJAB TRADER	30/09/15	AWAITING ORDER
31	EXE 21/12	HRPP02-000569/2012	06/04/2012	RAGHUVIR SINGH VS. STATE OF HARYANA	NOTICE	155/2016	CRA	2016	STATE OF HARYANA VS. RAGHUVIR SINGH	19/05/16	AWAITING ORDER
32	EXE-108/14	HRPP02-001428/2012	18/04/2012	SULTAN VS LICHMAN	NOTICE	4345/2014	RSA	2014	LICHMAN DASS VS SULTAN	17/09/14	AWAITING ORDER
33	EXE-30/12	HRPP02-0005570-2012	23/04/2012	M/S AGGARWAL DYE VS M/S MAHABIR DYE	PAYMENT	884/18	CR	2018	AKSHAY ARORA VS M/S AGGARWAL DYE	15/02/18	AWAITING ORDER
34	EXE 65/14	HRPP02-001295-2013	22/03/2013	MANAGEING COMMITTEE VS. INDER SINGH	NOTICE	2612/17	CR	2017	ANAND KUMAR VS MANAGEING COMMITTEE	06/04/17	AWAITING ORDER
35	ACT COMP 108/12	HRPP03-000036-2012	03/07/2012	LEO VS. SULABH INTERNATIONAL	AWAITING HIGH COURT ORDER	4257/2013	CRM-M	2013	BINDESHWAR PATHAK VS LEO	29/01/13	AWAITING ORDER

stayed cases

36	CS 101/13	HRPP06070004172-2013	05/07/2013	SAROJ DEVI VS DAUPHIN TOUCH	WS	1030/2017	CR	2017	DAUPHIN TOUCH VS SAROJ DEVI	17/07/18	AWAITING ORDER
37	ACT COMPL.2313/08	HRPP03-000008-2008	02/08/2008	ANIL SWAMI VS M/S DHILLON KOOL DRINKS	AWAITING OF THE ORDER	40724/2016	CRM-M	2016	M/S DHILLON KOOL DRINKS VS GOVERNMENT OF INDIA	07/11/2017	AWAITING ORDER
MS. GAYATRI, SUB-DIVISIONAL JUDICIAL MAGISTRATE, SAMALKHA											
38	CIVIL SUIT	HRPPA00000932011	12/01/2011	Krishan Vs Anil	Arguments on Appl. U/o 6 Rule 17 CPC	CR-8186 of 2015	CIVIL REVISION	2015	Krishan & Ors. Vs. Anil & Ors.	03/12/15	Arguments on Application
39	CIVIL SUIT	HRPPA00002182014	20/04/2011	Krishan Vs. Rajinder & Ors	DEFENDANT EVIDENCE	CR-6518 of 2016	CIVIL REVISION	2016	Rajinder Kumar Vs. Krishan & Ors	19/01/17	Dws
40	CIVIL SUIT	HRPPA00000722011	02/12/2011	Krishan Vs. Arun	DEFENDANT EVIDENCE	CR-6536 of 2016	CIVIL REVISION	2016	Arun Vs. Krishan & Ors.	19/01/17	Dws
41	Execution	HRPPA00000102012	12/05/2012	Ram Karan Vs. Bijender	Arguments on Appl. U/s 151 CPC	Civil Misc. No. 11654-C of 2014 RSA No. 4943 of 2014	CIVIL MISC. AND REVISION	2014	Bijender Singh Vs. Ram Karan	02/08/16	Awaiting of order
MS. RAJNI KAUSHAL, ADDL. CIVIL JUDGE(SENIOR DIVISION)-CUM -PMJJB, PANIPAT											
42	IPC COMPLAINT	HRPP03-001211-2009	06/06/2009	TANI DEVI V/S PALA RAM	Awaiting order	CRM-M No. 27642/15	Criminal Misc.	2015	PALA RAM V/S TANI DEVI	21/09/2015	Awaiting of order
MS. SONIA SHEOKAND, CIVIL JUDGE (JUNIOR DIVISION), PANIPAT											
43	138 NI Act	HRPP03000890-2010	19/08/2010	Dashrath Vs. Vishal	Awaiting of further orders from Hon'ble Court	17673/13	Criminal Misc.	24/05/13	Virender Vs. Dashrath	24/05/13	Proceedings stayed vide order dated 24.05.2013. On 27.05.2016 original case file be called for 07.09.2016. Now listed for 10.09.2018 in Hon'ble High Court
44	138 NI Act	HRPP0-001773-2013	11/03/2013	Deepak Goel Vs Kaushlender	Awaiting of further orders from Hon'ble Court	38234 of 2016	CRM-M	..2016	Kaushalender Gupta & Anr. Vs Deepak Goel	15/12/16	Proceedings stayed vide order dated 15.12.2016. Parties are directed to appear for Mediation and conciliation on 23.01.2017 and interim order was continued till 13.07.2017 , fixed for arguments for 01.06.2018. Now adjourned for 03.07.18
SH. MUKESH KUMAR, CIVIL JUDGE (JUNIOR DIVISION), PANIPAT											

stayed cases

45	IPC Challan	HRPP03-003536-2012	03/12/2012	State Vs Rajiv	AWAITING OF THE ORDER	CRM-M-40762-2012	CRM	03/12/12	Rajiv Chugh Vs. State	03/12/12	AWAITING ORDER
46	EXE.	HRPP02001455-2013	06/12/2012	Om Parkash Vs Moji	AWAITING OF THE ORDER	RSA-6342-2014	RSA	18/03/15	Moji Ram Vs Om Parkash @ Parkash	18/05/15	AWAITING ORDER
MS. VINTI, CIVIL JUDGE(JUNIOR DIVISION), PANIPAT											
47	EXE.	HRPP02 000456-2011	20/04/11	Vijay vs. Baru ram	AWAITING OF THE ORDER	RSA no. 2154-2011	RSA	2011	Baru Ram Vs. Vijay	09/01/12	Awaiting order
48	EXE.	HRPP02-000898-2011	17-02-11	Usha rani Vs. Surinder Pal	AWAITING OF THE ORDER	CR-8639-2015	CR	2011	Rajesh Kr.Vs Usha rani etc	28/01/16	Awaiting order
49	Comi	HRPP0-3002402-2013	17/02/11	Reshma Vs. Yunish	AWAITING OF THE ORDER	CRM-M 38042 2015	CRM	2015	S.K.GARG VS STATE OF HARYANA	27/11/14	Awaiting order
50	CIVIL SUIT	HRPP0-2001024-2013	08/05/13	BALBIR VS DHARAMBIR	AWAITING OF THE ORDER	CR NO. 5632/2017	CR	31/08/17	BALBIR SINGH VS. DHARAMBIR	31/08/17	Awaiting order
51	CIVIL SUIT	HRPP02-001078-2013	30/05/13	NIKHIL BHAGAT VS. USHA RANI BHAGAT	awaited for 19.07.2018	125/2013	RSA-2052-2014 and RSA2979-2014	08/05/18	SUSHIL KUMAR VS MADAN Lal	08/05/18	AWAITING ORDER
SH. JYOTI GROVER , CIVIL JUDGE (JUNIOR DIVISION), PANIPAT											
52	CIVIL SUIT	HRPP02-001245-2011	09/05/2011	SHAM LAL CHOPRA & ORS. VS. SMT. MOHONI PUNANI & ORS.	ARGUMENTS ON APPLICATION U/O 39 Rule 1 & 2 CPC	CR.NO. 5571 OF 2016	CIVIL REVISION	2016	MOHINI PUNANI AND ORS. VS. SHAM LAL CHOPRA & ORS.	30/08/16	AWAITING ORDER
53	CIVIL SUIT	HRPP02-000250-2012	28/02/2012	BALWAN VS. M/S LAKSHMI TRADING COMPANY	REBUTTAL EVIDENCE	CR.NO. 3136 OF 2013	CIVIL REVISION	2013	M/S LAKSHMI TRADING COMPANY VS. BALWAN	16/05/13	AWAITING ORDER
54	CIVIL SUIT	HRPP02-000800-2012	16/03/2012	SMT. RAJ RANI VS. SMT. PHOOLWATI	PLAINTIFF EVIDENCE	CR.NO. 1153OF 2016	CIVIL SUIT	2016	PHOOLWATI VS. RAJ RANI & OTHERS	16/01/16	AWAITING ORDER
55	CIVIL SUIT	HRPP02-001421-2012	25/08/2012	RAJESH VS. ICICI BANK	WRITTEN STATEMENT	CR.NO. 2474OF 2015 AND 7865 OF 2015	CIVIL MISC. AND REVISION	2015	ICICI BANK LTD. VS. RAJESH & OTHERS	27/01/16	AWAITING ORDER
56	CIVIL SUIT	HRPP02-001542-2012	24/05/2012	RISHIPAL SINGH and ors vs. Mohit and ors.	REBUTTAL EVIDENCE	CR.NO. 4297 OF 2017	CIVIL REVISION	2017	MOHIT & ORS. VS. RISHIPAL SINGH & ORS.	06/07/17	AWAITING ORDER

stayed cases

SH. VIKASH, CIVIL JUDGE (JUNIOR DIVISION), PANIPAT											
57	Act Complaint	HRPP03-001052-2012	29/02/2012	Priya Dogra Vs. Ashok Kumar	AWAITING OF THE ORDER	6117/2013	CRM	18/02/13	Ashok Vs. Priya Dogra	14/08/14	Awaiting of order
58	IPC Challan	HRPP03-000829-2012	29/02/2012	State Vs Jitender etc.	AWAITING OF THE ORDER	16683/2017	CRM	11/05/17	Jitender Vs. State of Haryana etc.	11/05/17	Awaiting of order

10 Years old cases

MS. PAYAL BANSAL, CIVIL JUDGE(SENIOR JUDGE), PANIPAT											
59	Civil Suit	HRPP0-2000011-2007	19/09/07	Luxmi VS Suresh	AWAITING OF THE ORDER	2597/2015	CR 2597/15	15/04/15	Suresh VS Luxmi	15/04/15	Awaiting of order
60	CIVIL SUIT	HRPP020021822017	03/12/07	Kaushalya vs GP	AWAITING OF THE ORDER	CR-2555-2018	Civil	07/05/18	Kaushalya vs GP	07/05/18	

MS. HARSHALI CHOWDHARY, ADDL. CIVIL JUDGE (SENIOR DIVISION) -CUM- CHIEF JUDICIAL MAGISTRATE, PANIPAT											
61	EXE 24/06	HRPP02-000031-2006	18/08/2006	PREM SINGH VS. SULTAN	CONSIDERATION	2641/2006	RSA	2006	SULTAN ETC. VS. PREM SINGH ETC	27/03/09	AWAITING ORDER
62	ACT COMPL.	HRPP03-000006-2005	25/02/2005	M.K. SONDDHI VS RAJEEV KUMAR	AWAITING OF THE ORDER	28998/2014	CRM-M	2014	Rajeev Kumar Vs. M.K. Sondhi	27/08/2014	AWAITING ORDER
63	CIVIL SUIT RST 149/16	HRPP02-00237-2016	09/08/2003	RANBIR SINGH VS NAFFE SINGH	PW'S	38121/2016 ARISING OUT OF RSA NO. 5136/2013	SLP	2016	RANBIR SINGH VS NAFFE SINGH	05/01/2017(STAYED BY HON'BLE SUPREME COURT OF INDIA)	STAYED BY HON'BLE SUPREME COURT OF INDIA
64	ACT COMPL. 190/08	HRPP03-000010-2008	07/02/2008	STATE(QCI) VS DHARAMBIR	PWS	10044/2014	CRM-M	2014	M/S HR KRISHI SEWA KENDRA VS STATE OF HR	01/07/2014	AWAITING ORDER
65	CIVIL SUIT RBT 87/18	HRPP60-70000191-2007	26/02/2007	DALBIR V/S NIRANJAN AND ORS	REBUTTAL	885/2014	CR	2014	DALBIR SINGH V/S NIRANJAN AND ORS	05/02/2014	AWAITING ORDER
66	EXE RBT 22/18	HRPP02-000006-2005	29/01/2005	AGGARWAL VAISH VS. BALKAR SINGH	CONSIDERATION	7794/15	CR	2015	VINOD KUMAR VS. AGGARWAL VAISH	17/03/2015	AWAITING ORDER
67	EXE RBT 19/18	HRPP03-000199-2008	24/04/2008	KUSUM RANI VS. TARA CHAND	NOTICE	2366/2008	RSA	2008	TARA CHAND VS KUSUM RANI	15/01/2009	AWAITING ORDER

MS. RAJNI KAUSHAL, ADDL. CIVIL JUDGE(SENIOR DIVISION)-CUM -PMJJB, PANIPAT											
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stayed cases

68	IPC COMPLAINT	HRPP03-000321-2006	13/04/2006	RATTAN LAL V/S RAJESH	Awaiting order	CRM-M NO. 25450/13	Criminal Misc.	2013	JATTI RAM V/S RAVINDER	06/08/2013	Awaiting of order
SH. MUKESH KUMAR, CIVIL JUDGE (JUNIOR DIVISION), PANIPAT											
69	CS	HRPP02001873-2016	27/10/2006	MAN MOHAN VS GURCHARAN	AWAITING OF THE ORDER	CR-5761-2016	CIVIL REVISION	05/09/16	MAN MOHAN VS GURCHARAN	05/09/16	AWAITING ORDER
70	IPC Challan	HRPP03000028-2004	27/02/2004	STATE VS SUNIL GUPTA	AWAITING OF THE ORDER	CRM-M-31637-2014	CRM	12/09/14	JAMMU AND KASHMIR BANK VS SUNIL GUPTA ETC.	12/09/14	AWAITING ORDER

15 Years old Cases

MS. GAYATRI, SUB-DIVISIONAL JUDICIAL MAGISTRATE, SAMALKHA											
71	CIVIL SUIT	HRPPA00003992016	09/10/2002	Ram Kumar etc. Vs Duli Chand etc	DEFENDANT EVIDENCE	CR-3085-2017 (o &M)	CIVIL REVISION	2017	Ram Kumar Vs. Duli Chand through Lrs & Ors.	24/07/17	Awaiting of order

PARTICULARS OF CASES PENDING IN THE SUBORDINATE COURTS

NIL											
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